

(52)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI. S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER	:		
PETITION NUMBER	:	CP/499/ (IB)/2017	
NAME OF THE PETITIONER(S)	:	FOSECO INDIA LTD	
NAME OF THE RESPONDENT(S)	:	EVERON CASTINGS PVT LTD	
UNDER SECTION	:	9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016	
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

RAHUL UNNIKRISHNAN

Petitioner

Rahul

S.V. PRAVIN RATHINAM

RESPONDENT



**ORDER**

Counsel for both the parties present. Counsel for Respondent submitted that the matter is almost settled and he has to file schedule for payment and prays time for filing the same. At request, time is enlarged. Put up on **27.07.2017 at 10.30 A.M.**



(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)  
ghk

  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)